

F. No. J-18/233/2023-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 26th September, 2023

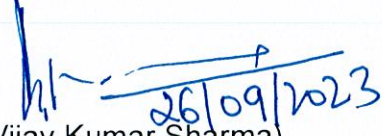
ORDER

The President is pleased to accept the resignations of following five Advocates whose names figure in various categories of the panel counsel for various courts as mentioned under column III in the table below, with effect from the date of issuance of this order.

Sl. No.	Name of Advocate (S/Shri)	Name of Court & Category of Panel	Detail of Concerned order wherein the name of Advocate stands deleted
I	II	III	IV
1.	Shri Shriharsha A. Neelopant	Central Govt. Counsel High Court of Karnataka, Dharwad Bench	J-11017/3/2021-Judl. dated 14.06.2021 (List 'B' at Sl. No. 8)
2.	Smt. Anjili Nag	Sr. Panel Counsel for Bench of High Court of Calcutta and Central Administrative Tribunal Bench both at Port Blair	J-11017/2/2022-Judl. dated 02.08.2022 (part-2) (Sl. No. 1)
3.	Shri Rajesh Rathore	Standing Govt. Counsel at District Court Alirajpur, MP	J-11015/4/2023-Judl. dated 17.05.2023 (Sl. No. 69)
4.	Mrs. Ranjana Shahi	Sr. Panel Counsel for Punjab & Haryana High Court	J-11017/25/2018-Judl. dated 22.11.2018 (List 'A' at Sl. No. 27)
5.	Shri Balkrishna Waman Pandit	Standing Govt. Counsel at District (Satara) in Maharashtra	J-11017/5/2022-Judl. dated 03.03.2022 (List 'E' at Sl. No. 11)

2. Consequent upon acceptance of resignations of aforesaid five advocates, their names occurring in various orders of this Department as mentioned under column-IV in the table, stand deleted.

3. Hindi version of this order will follow.


(Vijay Kumar Sharma)
Joint Secretary & Legal Adviser

Copy for information through email to:

1. PS to MoSLJ
2. Sr. PPS to Law Secretary/PSO to AS(RM)/PSO to AS(RSV)/Sr. PPS to AS(ARR)/Sr. PPS to JS & LA (SA)/ Sr. PPS to JS & LA (VKS)/ Sr. PPS to JS & LA (PS)
3. Incharge, Branch Secretariat at Mumbai and Bengaluru.
4. Ld. ASGI at Punjab & Haryana High Court.
5. The DSGIs for the High Courts of Madhya Pradesh at Jabalpur/Gwalior/Indore and Karnataka (at Dharwad)
6. All the five Advocates listed in the table above.
7. The Cash (LA) Section with request to stop the retainership fees to the Advocates listed at Sr. No. 3 and 5 in the table above.
8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
9. Hindi unit, D/o Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.

K. Gaurav
26/09/23

(Kumar Gaurav)
Section Officer (Judicial)
Tel. 011-23384945